NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/714/IB/2017

NAME OF THE PETITIONER(S)

: ASSETS CARE & RECONSTRUCTION ENTER LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. H. Arvindh Pandian

Sr. Adv.

Vishnu Mohan Adv.

N.L RAJAH, SR ADV FOR K.M Aaum chohraid

Driv malle

ORDER

Counsel for petitioner present and made his submissions. Counsel for respondent present and made his submissions in part. The matter is adjourned at request for continuation of the submissions. Put up on 27.02.2018.

-sel -(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)